

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Muhavai Automobiles Pvt Ltd & Others

MAIN PETITION NUMBER : CP/19(CHE)/2022

(IA/MA) APPLICATION NUMBERS
IA/20(CHE)/2023

ORDER

The Applicant is represented by the Ld. Counsel Mr. Arthiban Vijay through video conferencing mode.

Applicant is directed to serve copy of this application to the Respondent within period of 3 days from the date of this order and file affidavit of service before the next date of hearing.

List the matter on **19.04.2023** for further hearing.

—Sd—

**[SAMEER KAKAR]
MEMBER (TECHNICAL)**

AR

—Sd—

**[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT**